

CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH
JABALPUR

Original Application No.200/00007/2018

Jabalpur, this Tuesday, the 19th day of June, 2018

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER
HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Ashok Kumar Rajput, Son of late Shri Munshi, aged about 45 years, Terminated Khalasi Grade-2 (Track Machine), Bhopal, R/o Village Gardha, Post Machera Kala, Tehsil – Bankhedi, District Hoshangabad (M.P.) – 461990, Mob. No.-8435599950.

-Applicant

(By Advocate – Shri Vinod Kumar Napit)

V e r s u s

1. Union of India through the Secretary Ministry of Railways, Rail Bhawan, New Delhi – 110001.
2. General Manager, West Central Railway, Jabalpur (M.P.)-482001.
3. Divisional Railway Manager, West Central Railway, Jabalpur (M.P.) – 482001.
4. Assistant Divisional Engineer (T.M.), BPL/West Central Railway, Jabalpur (M.P.) - 482001

- Respondents

(By Advocate – Shri Sapan Usrethe)

O R D E R (O R A L)

By Navin Tandon, AM.

Learned counsel for the applicant seeks to withdraw this Original Application with liberty to file a fresh O.A.

Accordingly, O.A is disposed of as withdrawn with liberty as aforesaid.

(Ramesh Singh Thakur)
Judicial Member
 am/-

(Navin Tandon)
Administrative Member